




S N Order	Order	Order with Signature	Office Note as to action (if any) taken on this order
	23-3-2005	<p>Initially this Court choosed Shri B.R. Pradhan, former District & Sessions Judge and Secretary, Law as an Arbitrator to decide all the disputes put forward by the opposite party, Tirath Ram Oberoi and, the petitioners were directed to refer all disputes raised by the opposite party for a right decision for which four months' time was already accorded. However, Shri B.R. Pradhan expressed his inability to discharge the functions of the Arbitrator in terms of the earlier related order of this Court passed on 23-11-2004. Thereafter, Shri T.D. Rinzing, retired District & Sessions Judge and Secretary, Law was further appointed as an Arbitrator in the matter. However, he also expressed his inability because of his pre-occupation of urgent matter under his letter dated 14-3-2005.</p> <p>I have perused the list of the suggested names of the persons anyone whom can be appointed as an Arbitrator which is available on record. There are three persons and out of them only Shri G.P. Roy, retired District & Sessions Judge who can be appointed as an Arbitrator. In view of</p>	



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		<p>it, I hereby appoint Shri G.P. Roy, retired District & Sessions Judge, Deorali, Gangtok, East Sikkim as an Arbitrator to decide the related disputes for which the petitioners are hereby directed to refer all the disputes raised by Shri Tirath Ram Oberoi to the said Arbitrator for just decision of the matter. It is made clear that the Arbitrator shall dispose of the matter as early as possible preferably within 4 months from the date of receipt of this order and for the services rendered by the Arbitrator, he shall be entitled the required fees and charges which shall be reasonably fixed by him and the parties shall share the fees and charges equally. Registry is directed to communicate a copy of this order to Shri G.P. Roy.</p> <p style="text-align: center;">  (N. Surjamani Singh) Chief Justice(Acting) </p>	<p>A Copy of order send to Sh. G.P. Roy on 23-3-05. <i>hml</i> <i>23/3/05</i></p>